

highly stringent Regulations of Ship Classification Societies. There are, thus, in-built safeguards to ensure that the best available equipment is utilised for ship-construction.

Changes in Drug Policy

6409. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the members of Expert Group have disagreed with the approach of the National Drugs and Pharmaceuticals Council and pointed out that the findings are not based on factual studies;

(b) whether changes in 1978 Drug Policy have been suggested without any study of mark up, Trade Commission, norms for conversion cost etc. and if so, what purpose such a review will serve in the matter of laying down just and fair Drug Policy;

(c) whether his Ministry propose to study these aspects before convening another meeting of the Expert Group; and

(d) whether some of the experts have asked for certain date and basic details to enable them to assist his Ministry to take correct decision if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). The Report of the National Drug and Pharmaceutical Development Council (NDPDC) was discussed by a Group of Experts on 29th November, 1984 with a view to elicit their professional reaction. Except for one Member, the other experts were totally in agreement with the approach of the NDPDC. The NDPDC which is a representative body considered all aspects of the 1978 Drug Policy. All points of view would be taken into account by the Government while reviewing the existing Drug Policy.

M/s. Glaxo Laboratories Limited

6410. SHRI RAM BHAGAT PASWAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have allowed during the last two years higher mark-up to M/s. Glaxo Laboratories Ltd. for Multi-Vitamin products; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) All the manufacturers of Multi-Vitamin formulations including M/s. Glaxo Labs. have been allowed a mark-up of only 60 per cent on the ex-factory cost in accordance with the provisions under Drugs (Prices Control) Order, 1979.

(b) Does not arise.

Recruitment in Oil and Natural Gas Commission

6411. SHRI VIJAY N. PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any standard method for recruitment in the Oil and Natural Gas Commission;

(b) the number of General Managers working in the Oil and Natural Gas Commission at present; and

(c) when major working system is electronically and computer controlled the efforts being made to see that the total number of employees remains less as compared to other departments under similar circumstances ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) The number of Group General Managers/General Managers working at present is 40.

(c) The commission has a laid down procedure for manpower resources budgeting and manpower planning, which ensures that the manpower of the Commission is commensurate with its requirements.